

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 45/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: DF Deutsche Forfait AG And Anr.  
V/s.  
Uttam Galva Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Shyam Kapadia i/b Ms. Sonu Tarda	Advocate for Appellant	Dantla
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Mr. Tanak Dwarkadas, Senior Adv. Mr. Ravi Kadam, Senior Adv. Mr. Dhiraj Mhetre Ms. Smriti Tewari	} Adv. for the Respondent  Joshi
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Order

CP No.45/I&BP/NCLT/MB/MAH/2017

Petition admitted. List on 17.4.2017 for appointment of Interim Insolvency  
Resolution Professional.

Senior Counsel Sri Ravi Kadam of Corporate Debtor has requested for grant  
of stay until appeal is filed, but it has not been granted.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)